

R.O.C.Nos.94642/2022-B2  
and 96822/2022-B2



DISTRICT JUDGES  
PROMOTION,  
TRANSFER & POSTINGS

NOTIFICATION No. 246 / 2022

I

Thiru.R.Rajkumar, Senior Civil Judge, functioning as Chief Judicial Magistrate, Kancheepuram @ Chengalpattu, who has been promoted to the cadre of District Judge (Entry Level), on temporary basis under 65 percent quota in the Tamil Nadu State Judicial Service, with effect from the date of assumption of charge as District Judge (Entry Level), on temporary basis, vide G.O.(1D) No.295, Public (Special-A) Department, dated 22.08.2022, is posted as XXIII Additional Judge, City Civil Court, Chennai vice Tmt.C.Umamaheswari, transferred.

II

Dr.S.T.Lakshmi Ramesh, XXII Additional Judge, City Civil Court, Chennai is transferred and posted as XXI Additional Judge, City Civil Court, Chennai in the existing vacancy.

Tmt.C.Umamaheswari, XXIII Additional Judge, City Civil Court, Chennai is transferred and posted as XXII Additional Judge, City Civil Court, Chennai vice Dr.S.T.Lakshmi Ramesh, transferred.

III

Tmt.J.Radhika, Sessions Judge, Special Court for exclusive trial of cases under POCSO Act, Madurai is transferred and posted as III Additional District Judge (PCR), Madurai, vice Tmt.A.Subathra, transferred.

Tmt.A.Subathra, III Additional District Judge (PCR), Madurai is transferred and posted as IV Additional District Judge, Madurai in the existing vacancy.

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Thiru.S.Kirubaharan Mathuram, Sessions Judge, Mahalir Neethimandram, Madurai, is transferred and posted as Sessions Judge, Special Court for exclusive trial of cases under POCSO Act, Madurai vice Tmt.J.Radhika, transferred.

**HIGH COURT OF MADRAS,  
CHENNAI,  
DATED: 05.09.2022.**

**Sd/-P.DHANABAL  
REGISTRAR GENERAL**

